

N.I.C

**HIGH COURT OF CHHATTISGARH, BILASPUR**  
**ORDER**

No. 6178 /  
III-6-3/16 (JJC-61)

Bilaspur, dated 13<sup>th</sup> May, 2022


The following members of Higher Judicial Service (HJS) as specified in column No. 2 of the table below are hereby appointed as Visitor of the Observation Home in their respective districts mentioned in column No. 3, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10<sup>th</sup> of every month.

Apart from the above they may also give general information/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein with regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Names of Judicial Officers (HJS) appointed as Visitors of Observation Homes.	District Headquarters having Observation Home
(1)	(2)	(3)
1.	<b>Shri Santosh Kumar Tiwari,</b> I Additional District & Sessions Judge, Raipur.	<b>Raipur</b>
2.	<b>Shri Kiran Kumar Jangale,</b> I Additional District & Sessions Judge, Raigarh.	<b>Raigarh</b>
3.	<b>Shri Shailesh Sharma,</b> Additional District & Sessions Judge (F.T.C.), Dantewada.	<b>Dantewada</b>
4.	<b>Shri Krishn Pal Singh Bhadauriya,</b> Additional District & Sessions Judge, Jashpur.	<b>Jashpur</b>

BY ORDER OF THE HIGH COURT,

  
(ARVIND KUMAR VERMA)

REGISTRAR GENERAL 13.05.2022  
Bilaspur, dated 13<sup>th</sup> May, 2022

Endt. No. 6179 /  
III-6-3/16 (JJC-61)

**Copy forwarded to :-**

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*



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- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship.*
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (15) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information.*
- (17) The District & Sessions Judge, Raipur/Raigarh/Dantewada/Jashpur ***for information and necessary action.***
- (18) All Joint Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur *for information.*
- (20) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (22) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur, ***for information & necessary action.***
- (23) **Shri Santosh Kumar Tiwari**, I Additional District & Sessions Judge, Raipur,  
**Shri Kiran Kumar Jangade**, I Additional District & Sessions Judge, Raigarh,  
**Shri Shailesh Sharma**, Additional District & Sessions Judge (F.T.C.), Dantewada,  
**Shri Krishn Pal Singh Bhadauriya**, Additional District & Sessions Judge, Jashpur,  
***with a direction to visit the Observation Home in their respective District once in a month and send report in the prescribed format to this Registry positively by 10<sup>th</sup> of every month.***
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (26) Deputy Registrar (Confidential/Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Assistant Registrar/Section Officer/In-charge, Accounts/Budget/Checker/Complaint/District Establishment/Establishment/I. & E./Juvenile Justice Cell/Pension/Protocol/Record Room (Admn.)/O/o R.G./S. & A. Cell/Vigilance/Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

13.05.2022